

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Tuesday, the 16th of November, 2021

No.HCM/1/96/BENCH

The attention of all Sections, in particular the Filing Section, is hereby drawn to Rule 3(f)(iv) of **Rules Regarding Caveats** appended as Appendix -12 of the High Court of Manipur Rules, 2019 which reads as follows:

“When a caveat is being lodged through an Advocate, a vakalatnama executed by the Caveator and accepted by the said advocate shall be annexed to the Caveat and such a vakalatnama will remain in force for the purpose of appearance on behalf of the Caveator in the proceeding instituted and in all matters arising therefrom or connected therewith.”

In view of the above, in the event any party files a fresh vakalatnama subsequently appointing the same counsel with respect to the proceedings referred to in the rule, the Filing Section shall not transmit such vakalatnama to the concerned Judicial Section. In such case, the party may be permitted to take back the un-cancelled court fee affixed on the vakalatnama.

By Orders etc.,

Sd/-

(YUMKHAM ROTHER)
REGISTRAR (JUDL.)

No.HCM/1/96/BENCH 98577-95

Imphal, the 16th November, 2021

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.

5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur/The System Analyst, High Court of Manipur for uploading the same to the Official Website.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of m
14. The P.S to Registrar General, High Court of Manipur.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice.
19. Concerned File.


(YUMKHAM ROTHER)
REGISTRAR (JUDL.)